

(b) if so, whether his Ministry has since taken any steps to create water security in the country; and

(c) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA):  
(a) to (c) In view of growing population, industrialization and urbanization, the demand for water to meet various requirements including that for drinking water supply is continuously increasing. Further, there is temporal and spatial variation in the availability of water in the country. Therefore, awareness of stakeholders for rain water harvesting and water conservation assumes importance.

Drinking water has been assigned the top most priority in the National Water Policy. Drinking water is also one of the six components of Bharat Nirman, The measures taken by the Government for promoting awareness and conservation of water include implementation of the schemes of Artificial Recharge of Ground Water through Dugwells, demonstrative artificial recharge projects, Farmers Participatory Action Research Programme and Repair, Renovation and Restoration Water Bodies.

#### **New Sea Wall**

705. SHRI P. RAJEEVE: Will the Minister of WATER RESOURCES be pleased to state the position of project proposal submitted by State Government of Kerala to construct new sea wall and the reformation of old sea walls in the coastal belt of Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA):  
The proposal from the State Government of Kerala regarding one scheme titled "Construction of sea wall for a length of 1680m between Azhikode and Eriyad in Thrissur district" at an estimated cost of Rs. 3.00 Cr. was included under centrally Sponsored Scheme, "Critical anti-erosion works in coastal and other than Ganga basin States" under implementation during the X Plan. An amount of Rs.50.00 lakh was released as 1st instalment to the State Government as Central share during the year 2004-05. State Govt of Kerala has been requested to furnish Utilization Certificate for release of 2nd instalment of Central share.

In addition, the State Government of Kerala submitted a proposal for construction of 52.665 km long new sea walls and reformation of 59.448 km length of old damaged sea walls besides 21 groynes to Central Water Commission for inclusion under National Coastal Protection Project (NCCPP) for external assistance. This Ministry of Water Resources has requested the Department of Economic Affairs for external assistance for the Project.

#### **Strengthening of Kosi Dam**

†706.SHRI ALI ANWAR ANSARI: Will the Minister of WATER RESOURCES be pleased to state:

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† Original notice of the question was received in Hindi.

(a) whether Government has raised the issue of strengthening of part of Kosi dam falling under the territory of Nepal as well as water management with the Government of Nepal keeping in view devastation caused by Kosi river last year; and

(b) if so, when and at what level this negotiation had been made and results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA):  
(a) and (b) The responsibility of maintenance of Eastern Afflux Bund (EAB) of Kosi Barrage and other flood protection works in and around Kosi Barrage in Nepal territory lies with the Government of Bihar. The Government of Bihar has completed the works of restoration of the breached portion of Eastern Afflux Bund.

All the works in Nepal territory has been carried out by State Government of Bihar in consultation and with full cooperation with the Government of Nepal.

#### **Assistance for Water Projects**

707. SHRIMATI T. RATNA BAI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the amount borrowed from World Bank for water projects in each State especially in Andhra Pradesh;

(b) the amount spent on each project;

(c) the conditions of World Bank for each project in each State; and

(d) the projects taken up for the benefit of SC/ST agency people in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA):  
(a) and (b) The amount of assistance from World Bank and the cumulative disbursement (as on 31st May, 2009) by them in respect of Water Projects is given in the Statement-I (See below).

(c) The standard terms and conditions of the projects followed in respect of World Bank investment are given in Statement-II (See below).

(d) As the Andhra Pradesh Community Based Tank Management Project (APCBTMP) involves comprehensive treatment of the ayacut under the minor irrigation tanks selected for rehabilitation, there is no separate SC/ST designated tanks in the state. However, in 100% tribal populated areas 31 tanks costing Rs.615.00 lakhs in 4 districts are being taken up. In 2009-10 budget, a provision of Rs.50.80 Crores and Rs.20.22 Crores have been provided for benefiting the SC/ST agency people respectively. Apart from Andhra Pradesh Community Based Tank Management Project, 868 works in 11 districts with a cost of Rs. 131.05 crore and 657 works in 11 districts with a cost of Rs. 44.15 crore are taken up under Tribal Sub Plan & Special Component Plan respectively in 2008-09 under state plan funds.